

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 51

C.A.(CAA)/166(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES: **PTC SOFTWARE (INDIA) PRIVATE**
LIMITED

Section 230(1) of the Companies Act, 2013

ORDER

1. Mr. Avinash Khanolkar, Advocate a/w Ms. Surekha Yadav, Advocate appeared for the Applicant.
2. List this matter on **21.11.2023** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna